

STATEMENT

Annual Plan 1992-93 to 1995-96 (Uttar Pradesh)

(Rs. Lakhs)

Major Heads of Development	Annual Plans			
	1992-93 Actual Expend.	1993-94 Actual Expend.	1994-95 Actual Expend.	1995-96 Actual
I. Agri. & Allied Activities	30041	31113	34887	36718
II. Rural Development	28758	35196	44266	43742
III. Special Area Programmes	4267	5597	5982	6600
IV. Irri. & Flood Control	37905	38417	39577	42848
V. Energy	162408	101701	102629	93971
VI. Industry & Minerals	15847	9722	8673	6720
VII. Transport	34769	32957	46990	46499
VIII. Communications	0	0	0	0
IX. Science, Tech. & Environment	273	622	577	843
X. General Economic Services	1128	1395	7205	6232
XI. Social Services	54896	66668	95495	116527
XII. General Services	1228	1570	750	2040
Grand Total	371520	324958	387031	402740

Unauthorised Construction

2299. SHRI RAMCHANDRA VEERAPPA : Will the PRIME MINISTER be pleased to state :

(a) whether builders are constructing unauthorised construction in J.J. Colony Satya Niketan and Mochi Village in South Delhi;

(b) if so, the action taken by the Government against these builders; and

(c) the steps taken by the Government to stop such unauthorised construction in future?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

Employment for local candidates in Sikkim

2300. SHRI BHIM PRASAD DAHAL : Will the PRIME MINISTER be pleased to state :

(a) whether the Government employ local candidates in Class III and IV in their offices situated in Sikkim;

(b) if not, the reasons therefor; and

(c) the reasons for not holding examination, and interviews at Gangtok?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) to (c). Article 16(2) of the Constitution provides that no citizen shall be discriminated, inter-alia, on grounds of place of birth or place of residence in respect of any employment or office under the State. However, as per the policy of the govt., recruitment to Group C and Group D posts is done on a decentralised basis through Employment Exchanges or other permissible channels in which local candidates get adequate consideration. The Staff Selection Commission which makes recruitment for-technical Group C posts has a centre at Gangtok for most of its written examinations.

B-2 Status to Jammu City

2301. SHRI CHAMAN LAL GUPTA : Will the PRIME MINISTER be pleased to state:

(a) whether many organisations including those of the Government employees have been pressing for grant of B-2 status to the capital city of Jammu; and

(b) the criterion fixed for grant of such a status and reasons for depriving Jammu from such a status?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) Yes, Sir. The State Government Employee's Union as well as the Central Government Employee's Union, based in Jammu City, have been demanding the grant of B2 status to the capital city of Jammu.

(b) B-2 status is granted to a city if its population crosses 4.00 lacs. There was no census conducted in J&K state in 1991. Hence, the accurate population could not be ascertained. The Finance Ministry (Govt. of India), therefore, did not agree to the grant of B-2 status to Jammu city.

LPG Bottling Plant

2302. SHRI CHURCHILL ALEMAO : Will the PRIME MINISTER be pleased to state:

(a) the per day capacity of the LPG filling plant of Hindustan Petroleum Corporation set up in Kundai Industrial Estate of Ponda Taluka in South Goa;

(b) the direct employment generated by this plant;

(c) whether there is any proposal to set up an additional LPG filling plant in Goa, either by HPC or BPC; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) and (b). Hindustan Petroleum Corporation Ltd., has one bottling plant in the State of Goa in Kundaim Industrial Estate of India. The Installed capacity of the bottling plant is 22 TMTPA in two shifts. The plant is currently operating in one shift with a capacity of 11 TMTPA. The plant has the capacity to bottle 3600 cylinders per shift. The plant has a direct employment of 35 employees.

(c) and (d). Government has recently approved setting up of two new LPG bottling plants in Goa as per details below:

Oil Company	Capacity in TMTPA
Bharat Petroleum Corporation Ltd.,	12
Indian Oil Corporation Ltd.,	10

Expenses on Training to Panchayats

2303. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the allocation sought by the Government of Kerala during 1995-96 for meeting expenses for training to be imparted to Panchayat and Municipal functionaries;

(b) the amount allocated by the Centre for this purpose during the 1995-96;

(c) whether any foreign funds had been made available for the scheme; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) and (b). No proposal has been received from Government of Kerala for meeting expenses of training to be imparted to Panchayat and Municipal functionaries during 1995-96. However, a proposal from Kerala Institute of Local Administration (KILA) for sanction of Rs.17.6 lakhs for training of Municipal representatives was received in the Ministry of Urban Affairs and Employment, but no allocation was made for the purpose, during 1995-96.

The Ministry of Rural Areas and Employment had released Rs.15 lakhs for recurring expenses and Rs. 9,76,800/ for non-recurring expenses of Extension Training Centres in Kerala, during 1995-96.

(c) No, Sir.

(d) Does not arise.

Memorandum of Understanding

2304. SHRI SANAT MEHTA : Will the PRIME MINISTER be pleased to state :

(a) the number of Memorandum of Understanding have been signed by various State Governments for power generation with private firms upto 1995; and

(b) the number out of them have been finalised and cleared by Central Electricity Authority?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) and (b). Central Electricity Authority (CEA) has accorded techno-economic clearance to 18 out of 106 proposals for setting up of power projects in the private sector costing above Rs.100 crores, for which Memorandum of Understanding/Letter of Intent etc. were signed by various States before 18th February, 1995.

Expansion of IOC Refinery

2305. DR. ARUN KUMAR SARMA : Will the PRIME MINISTER be pleased to state :

(a) whether there is proposal under consideration of the Government for expansion of Indian Oil Corporation at Noon Mati and Digboi, Assam;

(b) if so, the details thereof; and

(c) the time by which the above proposal is likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) to (c). At present, there is no proposal for expansion of Guwahati Refinery at Noonmati, Assam. Digboi Refinery Modernisation Project has been mechanically completed in March, 1996 and is under stabilisation. The project envisaged a capacity of 0.65 MMTPA against existing refinery capacity of 0.50 MMTPA.

Directorate of Marketing

2306. SHRI SARAT PATTANAYAK : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the Government are considering to being Directorate of Marketing and Inspections from Department of Rural Development to in Agriculture Ministry;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) Yes, Sir.